

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IIC LIMITED Date of Commencement of Liquidation: 14-09-2022; List of Stakeholders as on Date: 25-11-2022; Name of IP: Mr. Pramod Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 12075

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1541636				NA
2	Liquidation costs incurred till date				253588				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	51181695	2	51181695				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	238151	1	238151				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	615741575	7	613518845				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	667161421	10	666733915	0	0		